NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 93/252 (3)/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

Name of the Company:

Ranjay Kumar Sharma

(Pragati Engineers and Contractors Pvt Ltd)

V/s.

Registrar of Companies

Section of the Companies Act:

Section 252 (3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. SHILLESH DALAL PCS RETITIONER

1. SHILLESH DALAL

2

ORDER

Learned PCS Mr. Shilpesh Dalal present for Appellant. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

No representation received from ROC.

Heard arguments of learned PCS for Appellant.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of February, 2018.